

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3426  
ANSWERED ON:01.08.2014  
BAN ON IMPORT OF PRODUCTS BY EU  
Chautala Shri Dushyant

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the European Union (EU) has prohibited/restricted import of certain products/items from India, particularly dairy and agricultural products;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the quantum of foreign exchange loss to the country thereby;
- (d) whether the Government has taken up the matter with the EU and if so, the response of the EU thereto;
- (e) whether the Government has sought permission and also entered into any Memorandum of Understanding with the EU for Free Trade Agreement for exporting/ selling products from our country to EU; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (d) Yes Madam. Export of dairy products (milk and milk products) for human consumption and certain fruits and vegetables have been affected due to non compliance with EU requirements. Recently, European Union has prohibited import of five groups of fruits and vegetables namely Colocasia Schott, Mangifera L., Momordica L., Solanum melongena L. and Trichosanthes L. from India with effect from 26th April 2014 till 31st December 2015 for interception of harmful organisms. These issues are taken up bilaterally with EU for the resolution.

(e) & (f) The Government of India is presently negotiating a bilateral Broadbased Trade and Investment Agreement (BTIA) with European Union, covering a number of tracks ranging from Trade in Goods to Services.